

Oil Exploration in Rajasthan

3665. SHRI A. JAYAMOHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some blocks in Rajasthan have been offered to a company for oil exploration whose bid for the blocks was rejected earlier;

(b) if so, the reasons therefor; and

(c) the terms and conditions under which the contract has been awarded to this company now ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (c) Discussions are being held with M/s Shell International for the block RJ-ON-90/1 under the Fourth Round,

(b) Government had approved the proposal for finalisation of production Sharing Contract for the block RJ-ON-90/1 in Rajasthan with a consortium led by M/s Anadarko Petroleum Corporation, USA under the Fourth Round of bidding. During the last stages of negotiations the company expressed some reservations regarding certain contractual aspects and proposed revisions in the contract terms which were unacceptable to Government.

Amendment of IMCC Act, 1970

3666. DR. LAXMINARAYAN PANDEYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the Association of Integrated Medical Graduates, Delhi made any representation for proper registration of practising in Allopathy; and

(b) if so, whether the Government propose to amend I. M. C. Act, 1970 in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) No, Sir.

Gastroenteritis and Cholera Deaths

3667. SHRIMATI MALINI BHATTACHARYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of gastroenteritis and cholera cases reported in Delhi this year;

(b) the number of deaths out of them;

(c) whether similar outbreaks were reported in the last few years also;

(d) whether there has been an increase this year; and

(e) the measures taken by the Government for prevention of such outbreaks ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b) The number of gastroenteritis and cholera cases and deaths in Delhi this year (upto July 1993) as reported by the Government of National Capital Territory of Delhi are :

Gastroenteritis

Cases	Cholera Cases	Deaths
31934	729	10

(c) There has been no major outbreak in Delhi during the last 3 years.

(d) Cases of gastroenteritis have slightly increased as compared to last year but cases of cholera have been less.

(e) The remedial steps taken by the Government of National Capital Territory of Delhi to prevent such outbreaks are;

1. Surveillance and monitoring.
2. Supply of safe drinking water.
3. Safe disposal of human excreta, garbage refuse etc.
4. Promotion of Oral Dehydration Therapy.
5. Strengthening of Health Education measures.

Welfare Activities

3668. SHRI PIUS TIRKEY : Will the Minister OF COAL be pleased to state:

(a) the funds earmarked by the Coal India Limited and its subsidiaries for the welfare projects to be undertaken during the current year, Company-wise;

(b) the details of the welfare measure taken up for the welfare of the displaced families during each of the last three years Company-wise, alongwith the details of the proposals for the current year, Company-wise;

(c) the number of compensation cases pending at present and

(d) the action taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) (a) Funds earmarked by CIL and its subsidiaries for the Welfare Projects to be undertaken during the current year, company-wise are as under:—

Company	Amount (Rupees in crores)
E. C. L.	35.20
B. C. C. L.	18.69
C. C. L.	24.27
N. C. L.	19.22
W. C. L.	18.72
S. E. C. L.	26.21
[M. C. L.	30.00
C. H. P. D. I.	1.40
N. E. C. /C. I. L.	1.50

Total : 175.21